

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect :-

S. N.	Name of Officials (Sh./ Ms.)	From	To
1	Jatinder Kaur EC: 13401	SJA/Reader in the court of Ms. Manisha Tripathy, POLC, RADC.	SJA/Reader in the court of Sh. Ajay Gupta, Spl. Judge (PC Act) CBI, RADC.
2	Ashok Kumar EC: 10831	JA/ Reader in the court of Sh. Ajay Gupta, Spl Judge (PC Act), CBI, RADC	JA in Office Pool, RADC.
3	Raj Rani Bharti EC: 28202698	SJA in Office Pool, RADC.	SJA/Reader in the court of Ms. Manisha Tripathy, POLC, RADC.
4	Rajni Butola EC: 13213/58364675	SJA in Copying Agency, RADC	SJA/ Reader in the court of Sh. Dig Vinay Singh, Spl Judge (PC Act), ACB, RADC
5	Kuldeep EC: 10719/28005277	JA/ Reader in the court of Sh. Dig Vinay Singh, Spl. Judge (PC Act) ACB, RADC.	JA in the Record Room & Digitization Cell, RADC
6	Garima Garg EC: 13828/51055597	JA in the General Branch, RADC	JA in the Record Room & Digitization Cell, RADC
7	Rachna Mehta EC: 3384/39583215	SPA in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RADC.	SPA in the court of Ms. Namrita Aggarwal, Spl. Judge (PC Act) CBI, RADC.
8	Meena Rehan EC: 3235/98850474	SPA in the court of Ms. Namrita Aggarwal, Spl. Judge (PC Act) CBI, RADC.	SPA in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RADC.

Note- (1) Sh. Mahendra Kumar Meena, Peon in General Branch, RADC is also attached with Sh. Anil Kumar Goel, Administrative Officer (Judl.) in addition to the work already assigned to him.

(2) Order No.- 2183-2224-D/F.7/P&T/Admn./RADC/2023 dated 16.03.2023 in respect of Sh. Sonu, JJA is hereby cancelled.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

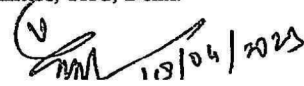

(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

Dated, Delhi the 18/04/2023

No.: 3423-3423-15 /F.7/P&T/Admn/RADC/2023
Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, II & III Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P -I, II & III Personal File/ACR/Leave/Website Committee, THC, Delhi.


18/04/2023